

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND
ARUNACHAL PRADESH)

CORRIGENDUM TO NOTIFICATION NO. HC.XI-05/2011/335/RC dated 13.06.2014
Dated Guwahati, the 23rd June, 2014

No. HC.XI-05/2011/359/RC # # # # The date "09.11.2011" appearing in the Notification No. HC.XI-05/2011/335/RC dated 13.06.2014, issued by this Registry in connection with the designation of Senior Advocates, will now be read as "09.09.2011".

By Order
Sd/-
P. Das
REGISTRAR (JUDICIAL)

Memo No. HC.XI-05/2011/360-372/RC, Dated: 23.06.2014.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.), Gauhati High Court, Guwahati.
7. The Registrar General, High Court of _____, _____.
8. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl. (*He is requested to circulate this Notification to the Hon'ble Judges available in the Station and the Bar Association of the concerned Bench.*)
10. The District & Sessions Judge, _____, _____. (*He/ She is requested to circulate this Notification to the Bar Association of the concerned District.*)
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. (*He is requested to circulate this Notification to the Hon'ble Judges available in the Station and the Bar Association of the concerned Bench.*)
12. The Secretary General, Gauhati High Court Bar Association, Guwahati.
13. The Secretary, All Assam Lawyers' Association, Guwahati.
14. The Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Secretary, Lawyers' Association, Guwahati.
16. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
17. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (*He is requested to publish the notification in the next issue of the official Gazette and send at least 5 (five) copies to the undersigned after publication.*)
18. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judl.), _____, Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
22. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

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23.06.14